

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/2390(CHE)/2023**

**PETITION NUMBER : CP(IB)/272(CHE)/2021**

**NAME OF THE APPLICANT : M Asir Raja Selvan (Liquidator)  
(Rai Ispat Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 54 of IBC, 2016 & Rule 11 of NCLT  
Rules, 2016**  
-----

**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This is an Application for dissolution.

Synopsis filed separately.

List the Application for hearing on **21.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk